

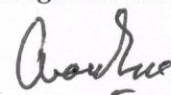
FORM A
PUBLIC ANNOUNCEMENT

*[Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]*

FOR THE ATTENTION OF THE CREDITORS OF NARSINGH VINIMAY PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor	Narsingh Vinimay Private Limited
2	Date of incorporation of the corporate debtor	27.03.2009
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies-Kolkata
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor	U51909WB2009PTC13423
5	Address of the registered office, and principal office (if any) of corporate debtor	Registered Office: 125, Mahatma Gandhi Road, Kolkata -700 007
6	Insolvency commencement date in respect of corporate debtor	Date of Order: 02.12.2019 Date of intimation to IRP: 17.12.2019
7	Estimated date of closure of insolvency resolution process	31.05.2020 180 days from the date of commencement of corporate Insolvency Resolution Process
8	Name and registration number of the Insolvency professional acting as interim resolution process	Mr. Ajay Gaggar IBBI/IPA-001/IP-P00030/2016-17/10066
9	Address and e-mail of the interim resolution professional, as registered with the board	Registered Address: 6, Old Post Office Street Temple Chambers, 3 rd Floor, Kolkata-700001 Email Id : ajay.gaggar@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: 6, Old Post Office Street Temple Chambers, 3 rd Floor, Kolkata-700001 Email Id : ajay.gaggar@gmail.com
11	Last date for submission of claim	30.12.2019
12	Classes of creditors, if any, under clause (b) of sub section (6A) of Section 21, ascertained by the interim resolution professional	Not Applicable as per the information available with IRP
13	Names of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Not Applicable as per the information available with IRP
14	(a) Relevant Forms and (b) Details of authorized representatives are available at :	a)Web Link: http://www.ibbi.gov.in/home/downloads Address: 6, Old Post Office Street Temple Chambers, 3 rd Floor, Kolkata-700001

- Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Narsingh Vinimay Private Limited on 2nd December, 2019.
- The creditors of Narsingh Vinimay Private Limited, are hereby called upon to submit their claims with proof on or before 30.12.2019 to the interim resolution professional at the address mentioned against entry No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.
- Submission of false or misleading proofs of claim shall attract penalties.



AJAY GAGGAR

Interim Resolution Professional

Date and Place: 20.12.2019, Kolkata